

Filing No. ABA/9518/2020

Shiv Shankar Pal & Anr. Vs The State of Jharkhand

Advocate's Name- Mr. Niranjana Kumar

Defects:-

9. (i) T/C of handwritten pages of the annex-1 may be given with duly certified to be true.
- (ii) Name and signature of the petitioner no. 1 stated at vak. Differs to each other.
- (iii) Full name of the petitioner no. 2 may be stated below his signature at vak.
- (iv) Name of the petitioner stated at Index and Vak may be verified/corrected with Imp order.